

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 86/(MAH)/2016
M.A. No. 108/2017 & 218/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

V. NALLASENAPATHY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial) MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Mr. Pratik Vira & Ors.
V/s.
M/s. Sunshine Housing & Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Sharan Jagtiani a/w Kirtida Chandarani, Nandini Chital for Petitioners i/b. M. Humranwala		Nandini

ORDER
MA 108 & 218/2017 IN CP 86/241-244/NCLT/MB/MAH/2016

At request of the parties, list this matter on 1.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)